



बौद्धिक संपदा भारत
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Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

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Public Notice

Instructions to the qualified candidates of Patent Agent Examination 2025

The candidates who have qualified Patent Agent Examination 2025 may submit their application for registration as a Patent Agent in Form-22 along with requisite fee (fee for registration: INR 3200/- and continuation fee: INR 800/-for one financial year) and upload following documents:

1. Self-attested copy for **Proof of Date of Birth** (Passport/ PAN / Voter ID / Birth Certificate / School leaving certificate/SSC or CBSE Board Certificate / Driving license)
2. Self-attested copy for **Proof of Degree** in Science / Engineering / Technology as per section 126(1) (c) of the Patents Act, 1970 [Degree Certificate (**NOT Provisional Degree Certificate**)].
3. Self-attested copy of **Proof of Citizenship** [Birth Certificate/Passport/ Voter ID / Certificate of Nationality (Not AADHAR Card)]
4. Character Certificate in original by a Gazetted Officer.
5. Candidates, who are Persons with Disabilities, upload your valid certificate of disability.
6. Copy of Admit Card.

Candidates have to upload all the above mentioned documents at <https://iponline.ipindia.gov.in/eAgentfiling/goForLogin/doLogin> the Patent Agent registration link/portal and pay the requisite fees. Download the CBR copy and save it. Upon the final submission of the form, Registration certificate may be generated subsequently.

Please note applicants have to login with their existing user ID and Credential, which they have created during the Patent Agent Examination 2025.

Instructions to the qualified candidates of Trade Marks Agent Examination 2025

The candidates who have qualified Trade Marks Agent Examination 2025 may submit their application for registration as a Trade Marks Agent to record the names as per Rule 142 with following documents (**hard copy only**):

1. Self-attested copy for **Proof of Date of Birth** (Passport/ PAN / Voter ID / Birth Certificate / School leaving certificate / SSC or CBSE Board Certificate / Driving license)
2. Self-attested copy for **Proof of Degree** as per Rule 144 of Trade Marks Rule [Degree Certificate (NOT provisional degree certificate) only].
3. Self-attested copy of **Proof of Citizenship** [Birth Certificate/Passport /Voter ID / Certificate of Nationality (Not AADHAR Card)].
4. Character Certificate in original by a Gazetted Officer.
5. Address Proof (Passport/ Voter ID / AADHAR/ Electricity Bill / Driving license / Govt. issued ID card)
6. Candidates, who are Persons with Disabilities, send your valid certificate self-attested copy.
7. Copy of Admit Card.
8. Passport size 2 Photographs

Qualified Candidates are directed to send the physical document (for TAE) at below address. The envelop shall super script "For Trade Marks Agent Registration".

**Address : The Registrar of Trade Marks, Boudhik Sampada Bhawan,
S. M. Road, Antop Hill, Mumbai - 400037**

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(Prof.(Dr.) Unnat P. Pandit)
Controller General of Patents, Designs and Trade Marks

Sample format

CHARACTER CERTIFICATE

(To be certified by Gazetted Officer)

This is to certify that Shri / Kumari/Smt.,
Son / Daughter of Shri is known to me for the
last Year(s). To the best of my knowledge he/she bears a good moral character.

This certificate is being given to him / her for the purpose **Patent or Trade Marks Agent**
registration.

.....
(Signature with date)

Name of Issuing Authority:

(Official Seal)